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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For Final hearing	Sec 10 of I&B code 2016	M/s Cryo- Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7, MGC & Co., for R-10

ADVOCATE FOR PETITIONER/s: K.S. VADIVELU
94423-55070

7-7-Indev
10/5/2019

ADVOCATE FOR RESPONDENT/s:

Umesh.C 8971969209
Respondent No.7

C. Anand

SUDHIR B.S 90360 22988
RESPONDENT NO 10

BSSudhir

ORDER

Heard Shri K.S.Vadivelu, learned Counsel for Petitioner; Shri Umesh.C, learned Counsel for Respondent No.7 along with Shri Sudhir.B.S, learned Counsel for Respondent No.10. Post the case on **29.05.2019**.


MEMBER (J)